

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr. M.P. No.2577 of 2020**

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Shrey Kumar @ Shrya Kumar                      ...                      Petitioner  
Versus  
1. The State of Jharkhand  
2. Jaya Kumari Singh                      ...                      Opposite Parties

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**CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Petitioner                      : Mr. Jitendra Kr. Pasari, Adv.  
For the State                                      : Mr. Arup Kr. Dey, Addl.P.P.  
For the O.P. No.2                                      : Mr. Lukesh Kr., Advocate

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**Order No.04 Dated- 26.03.2021**

Heard the parties through video conferencing.

Learned counsel for the opposite party No.2 prays for time to file counter-affidavit.

Prayer for time is allowed.

List this Cr.M.P. after four weeks.

**(Anil Kumar Choudhary, J.)**